

SPECIAL BENCH  
COURT - II

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/58(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	GDJ PROPERTIES PRIVATE LIMITED VS MACNEILL ENGINEERING LIMITED
UNDER SECTION	SEC 433(E)/433(F) OF CA 1956

**Appearance (via video conferencing/physically)**

Mr. Swapnesh Mallik, Adv. ] For the Petitioner

**ORDER**

1. Ld. Counsel Mr. Swapnesh Mallik appearing on behalf of petitioner present.
2. Ld. Counsel for the petitioner states that e-filing of the petition will be done within a period of three working days.
3. Post this matter before Regular Bench for hearing on **15.04.2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

*Ar.*